

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4664
ANSWERED ON:21.02.2014
GAS PIPELINE
Dhanaplan Shri K. P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to lay gas pipeline through the sea between Puthuvype LNG terminal and Kayamkulam Thermal Power Plant;
- (b) if so, the details thereof including the estimated cost of the project and the time by which the said project will be completed;
- (c) whether fishermen community has protested against the said project;
- (d) if so, the details thereof and the reasons therefor including the action taken by the Government to address their concern; and
- (e) whether the Gas authority of India Limited (GAIL) proposes to lay the said gas pipeline and if so, the terms of agreement signed by National Thermal Power Corporation Limited (NTPC) with GAIL for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

- (a) & (b): No, Madam. The sub-sea pipeline from PLL's LNG terminal at Puthuvype, Kochi to NTPC's power plant at Kayamkulam is proposed to be laid by GAIL. Feasibility study for the project has been completed and environmental clearance has also been obtained. The estimated cost of the project is approximately Rs.1000 crores and the completion schedule will be 18 months from the date of project approval by Board of GAIL.
- (c): No, Madam.
- (d): Does not arise in view of (c) above.
- (e): Yes, Madam. However, the agreement has not yet been signed between NTPC and GAIL.